

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS: DELHI

ORDER

It is ordered that session case FIR No.400/2021 PS-MOTI NAGAR U/s 308 IPC STATE Vs. RAMESH LAL pending in the Court of Sh. Vishal Singh, Ld. Additional Sessions Judge-03 (West) and session case FIR No. 148/2015, PS- MOTI NAGAR U/s 308 IPC STATE Vs. LAKHVINDER SINGH pending in the Court of Ms. Neha Paliwal Sharma, Ld. Additional Sessions Judge-05 (West) Tis Hazari Courts, Delhi (Transferor Court) are hereby withdrawn and assigned to the Court of undersigned (Transferee Court).

The transferor court will send the case files immediately to the Transferee court with the instructions to the parties to appear before the Transferee Court on the date fixed and ensure that the particulars of transferred cases are displayed outside the court rooms so that no inconvenience is caused to the lawyers and litigants.

The cases reserved for Judgment/order shall not be transferred.


(SANJAY KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

DLR/

23721-23733

No. _____/Cases Transfer/Gaz./P D& SJ West/2022 Dated, Delhi the 23-08-22
Copy forwarded to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.
2. The Judicial Officers Concerned.
3. The Officer-In-charge, Computer Branch, Central and West District, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
5. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Filing Branch, West District, Tis Hazari Courts, Delhi.
8. The Reader/Ahlmad to the undersigned.
9. The PS to the undersigned.
10. For uploading on LAYERS.
11. For uploading on centralized website through LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

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